

(b) whether there is any proposal to make ex-gratia payment, if any delay is expected in making full payment?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): (a) The question of sanction of Productivity Linked Bonus to the employees of Government Medical Store Depots is still under consideration.

(b) There is no such proposal.

#### Express Trains from Rourkela to Lucknow via Patna

6259. SHRI GEORGE FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received a representation from the Mitra Sangh, Rourkela for the introduction of an Express train from Rourkela to Lucknow via Patna; and

(b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Yes.

(b) Due to lack of resources like coaching stock and line capacity and terminal constraints, it is not possible to introduce an Express train between Rourkela and Lucknow via Patna.

#### Railway Gate near Yevat Railway Station

6260. SHRI SHANKARAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to construct a Railway gate near Yevat Railway Station—A Cabin 232/6 & 7 on Bombay Madras line (Central Railway);

(b) whether it is a fact that Zilla Parishad Pune, had deposited last year

Rs. 2000/- with the concerned Railway authorities; and

(c) if so, when construction of the proposed Railway gate will approximately start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) There is a proposal to construct a level crossing for Zilla Parishad, Pune at Km. 239/1-2 and not at Km. 232|6-7.

(b) Yes. The amount of Rs. 2000/- deposited by Zilla Parishad is towards the cost of survey and preparation of plans and estimates only.

(c) The proposed new level crossing will be an additional facility asked for by the Zilla Parishad, Pune. Under the extant rules, the entire cost of the work (both initial and recurring) will have to be borne by the Zilla Parishad. The plan for the work has been sent to Zilla Parishad, Pune for approval on 6-3-82, acceptance of which is still awaited. Work will be undertaken after the plan is approved, and cost of the work is deposited by the party.

#### Verification of Service Record and Issue of Verification Certificates

6261. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 4190 dated the 17th December, 1981, regarding verification of service record and issue of verification certificates and state:

(a) the further progress made in the matter of verification of service records of non-medical class I officers working in his Ministry/attached office and the particulars of such officers in whose case service verification certificates have been issued;

(b) the particulars of such officers whose cases are still pending and the reasons therefor; and